

Posting of draughtsmen grade II and I in C.P.W.D.

1099. SHRI DINKARRAO GOVIND RAO PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether draughtsmen grade II have been replaced by grade I draughtsmen in down-graded divisions in C.P.W.D.;

(b) whether this scheme has not been applied to divisions of Delhi Administration as well as Construction Zone and Horticulture Department of C.P.W.D.;

(c) if so, what are the reasons therefor; and

(d) whether the said scheme is proposed to be enforced in the divisions as mentioned in part (b) above also; if so, by when and if not what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) Yes, Sir.

(b) This scheme has not been applied to the divisions of Delhi Administration as well as Construction Zone and Horticulture Department of C.P.W.D.

(c) and (d) So far as the divisions under Project Manager's Office in Construction Zone and the divisions under the Horticulture Department of C.P.W.D. are concerned, no justification has been found for the introduction of this scheme in these divisions.

As regards the divisions of Delhi Administration the matter is under active consideration in consultation with the Union Territory Administration.

Residential flats in the Asiad village

1100. DR. LOKESH CHANDRA:

SHRIMATI USHA
MALHOTRA:

MISS SAROJ KHAPARDE:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of residential flats in the Asiad Village;

327 RS—4

(b) the number of flats sold upto the end of 31st March, 1985; and

(c) the number of flats sold to non-resident Indians against hard currency?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) 853 flats.

(b) 218 flats.

(c) 28 flats. Out of these, possession in respect of 8 flats only has been given against deposit of the full cost in foreign exchange.

Survey of child labour

1101. DR. LOKESH CHANDRA:

MISS SAROJ KHAPARDE:

Will the Minister of LABOUR be pleased to state:

(a) whether a survey of child labour in Sivakasi has been conducted; and

(b) if so, the number of children employed and their wages in the year 1984-85?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJALIAH): (a) No comprehensive survey to find out the number of children employed in Sivakasi and the wages paid to them has been conducted by the Ministry of Labour.

(b) Does not arise.

Indian labourers in the gulf countries

1102. DR. LOKESH CHANDRA:

MISS SAROJ KHAPARDE:

Will the Minister of LABOUR be pleased to state:

(a) the number of Indians who went to the Gulf countries as labour in the year 1984-85; and

(b) the number of labourers who had to be repatriated in 1984-85 because of fictitious appointments?